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PKSahoo-Vrs-UOI&Ors

ADMISSON Sl.No.4

OA No.662/13

ORDER – dated 24th September, 2013.

CORAM

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R. C. MISRA, MEMBER (ADMN.)

.....
Heard Mr.P.K.Chand, Learned Counsel for the Applicant and
Mr.T.Rath, Learned Standing Counsel for the Railway-Respondents. By filing
Memo Mr.Chand, Learned Counsel for the Applicant prays to withdraw this OA
to file better application individually. Prayer allowed. This OA stands disposed
of as withdrawn.


Member (Admn.)


Member(Judl.)